



भारतीय दिवाला और शोधन अक्षमता बोर्ड  
Insolvency and Bankruptcy Board of India



**Insolvency and Bankruptcy Board of India**  
in association with  
**Indira Gandhi National Open University (IGNOU)**  
organises

**Live Session on the following topics:**

**“Valuation under IBC - Land and Building;  
Plant and Machinery; and Securities & Financial  
Assets”**

**“Grievance Redressal Mechanisms of Insolvency  
and Bankruptcy Board of India”**

by Mr. Vinay Goel,  
MD CEO, IOVRVF RVO

15.00 – 15.30 hrs

by Mr. Mayank Mehta, AGM, IBBI; and  
Ms. Medha Shekar, Manager, IBBI

15.30 – 16.00 hrs

on

**Doordarshan Gyandarshan TV Channel**

**6<sup>th</sup> July, 2022**

**(Repeat Telecast – 20.00 – 2100 hrs)**

With a view to facilitate manifold increase in the reach of the Board’s advocacy initiative, IBBI has signed a MoU with Indira Gandhi National Open University (IGNOU), for collaboration in utilising the tele-lecturing facilities of IGNOU Gyandarshan Channel to telecast Awareness Programmes through distance learning mode. The initiative provides seamless access to sustainable and learner-centric quality awareness programmes and training to various stakeholders of IBC.

**Gyandarshan Channel Nos.**

**Airtel – 442**

**Tata Sky – 755**

**Sun Direct – 596**

**Den – 526**

**In Digital – 297**

**Hathway - 473**

For any further information/clarification, please write to:  
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